

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY
DEPARTMENT OF POSTS**

**LOK SABHA
UNSTARRED QUESTION NO.2775
TO BE ANSWERED ON 11TH MAY, 2016**

EMBEZZLEMENT OF FUNDS

2775. SHRI S.P. MUDDAHANUME GOWDA:

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether cases of embezzlement of funds in many post offices have come to the light;
- (b) if so, the details along with names of the post offices and the quantum of funds embezzled therein during the last three years and the current year;
- (c) whether any action has been taken against the officials/officers involved in embezzlement and if so, the details thereof; and
- (d) by what time the amount embezzled by the officials/officers of post offices will be returned to the investors?

ANSWER

**THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY
(SHRI RAVI SHANKAR PRASAD)**

- (a) Yes, Madam, some cases of embezzlement of funds in post offices have come to light.
- (b) & (c) The information is being collected /compiled. The same will be laid on the table of the House later.
- (d) Justified claims are settled, as and when received.
